

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF:

Original Application No. 687/2023

In re: Air Quality Index in various Cities

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PLACE : Chandigarh

DATED: 16.02.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

Original Application No. 687/2023

In re: Air Quality Index in various Cities

Action taken report by Mr. Pardeep Kumar, IAS, Director, Environment Department, Haryana in compliance of order dated 05th December, 2023 passed by this Hon'ble Tribunal.

RESPECTFULLY SHOWETH:-

1. That this Hon'ble Tribunal took up the above referred matter suo-moto on 03 November 2023, considering the air quality bulletins of the CPCB posted on their web site in respect of Air Quality Index (AQI) for different cities from 20 October 2023 to 01 November 2023.
2. That the State in its endeavours has been trying to comprehensively address the issue of air pollution in the State in a collective,

collaborative and participative mode involving all the major stakeholders. The series of measures that are being initiated and under progress by the State towards abatement of air pollution in the region across various contributory sectors, were apprised to this Hon'ble Tribunal vide response dated 09 November 2023 in compliance of the orders dated 03 November 2023.

3. That this Hon'ble Tribunal in its orders dated 10 November 2023, pointed out some cities of the State, wherein the air quality was dipping and was in the range of poor, very poor or severe category. Therefore, in further compliance of the directions of the this Hon'ble Tribunal, Action Taken Report, considering sources of pollution based approach and immediate remedial actions being locally taken to improve the prevailing ambient air quality, was filed in compliance of the directions. Further, additional reply was filed in compliance of Hon'ble Tribunal order dated 22 November 2023, wherein the status of fund released and utilized for the non-attainment city/ Million plus city i.e. Faridabad under National Clean Air Programme (NCAP) for the 15th Finance Commission, was submitted.
4. The Hon'ble Tribunal vide its orders dated 05th December, 2024 made the following observations:-

“6. States of UP, Bihar, Haryana, Punjab, MP, Jharkhand, GPCB, Rajasthan and MPCB have filed their reports after the previous order which reflect that most of the States have not fully utilized the funds received under the NCAP and under 15th Finance Commission.

7. In respect of manner of utilization of funds received, we find that only few States have used it for setting up of AQI Monitoring Stations. In some States, we have found that the funds have been utilized under the heads which may not have direct connection with the improvement of air quality. In fact, funds are required to be utilized as per the approved action plan for non-attainment cities under the NCAP and action plans approved for cities not falling as non-attainment cities.

8. Hence, States are required to utilize the fund promptly and for the purpose it has been allocated without leaving any gap in utilization. The cities under consideration where apportionment study has not been done are required to complete the said apportionment study in respect of the factors contributing in pollution and focus on those factors which have a larger share in contribution. Further efforts are required to ensure that the air quality improves in the cities under consideration.”

5. That, the Municipal Commissioner, Faridabad was directed to submit the extent of the funds received and the details of their utilization. As per the details received, the extent of the funds received and the details of their utilization by the Municipal Corporation, Faridabad are as under:-

The total Rs. 49.53 crore was received so far, under the 15th Finance Commission grant for air quality improvement, as per following details:-

Sr. No.	FY	Funds received (Rs. in crore)	Letter dated	Remarks
1	2020-21	24.00	10/11/2020	For air quality improvement
2	2021-22	6.25	30/03/2022	
3	2023-24	19.28	28/06/2023	

As per the funds received for air quality improvement, the details of year-wise utilization of funds are as under:-

Sr. No.	FY	Funds received	Funds utilized	Remarks
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		(Rs. in crore)	(Rs. in crore)	
1	2020-21 and 2021-22	30.25 (24+6.25)	28.6 crore	<p>Detail of works against which the funds have been utilized during the period 2021-22, 2022-23, 2023-24 are enclosed as per Annexure-R1, R2 & R3 respectively. The fund utilization status as per report dated 03.12.2023 submitted before the Hon'ble Tribunal, was 17.66 Crore against the total fund allotment of 30.25 Crores.</p> <p>The remaining funds out of these are also expected to be utilized</p>

				soon as the Work Orders have already been issued and work (horticulture related) is under progress. After the payment is done to the concerned agency that will reflect in the utilization certificates.
3	2023-24	19.28	-	The funds were received on 28.06.2023. For this, an annual action has been prepared with details also uploaded on PRANA Portal which is under review by the CPCB. The annual action plan for Rs. 19.28 Crores has been devised in a

				<p>manner to address local issues pertaining to air pollution and its mitigation in Faridabad, the details are enclosed as per Annexure-R-4. As per planning submitted by MCF, total 31 numbers of works has been demarcated, out of which 06 numbers of works are under progress, 14 numbers of works are under allotment process and 11 numbers of works are under tender process. The detail of works is enclosed as per Annexure-R5.</p>
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6. That, it has been submitted by the Municipal Corporation, Faridabad that all funds received by MCF have been duly utilized as per the said guidelines of XV Finance Commission, CPCB, NCAP Mission to address all possible measures for mitigating air pollution in the city of Faridabad.
7. That, Municipal Corporation, Faridabad (MCF) has get conducted a detailed Source Apportionment Study through The Energy and Resources Institute (TERI) in respect of the various factors contributing in air pollution in the city. The reports were received in January 2023 and August 2023, respectively based on which the Annual Action Plan FY 2023-24 was prepared and calibrated to address specific solution for mitigating air pollution in the city.
8. That, the various efforts being incorporated to improve the air quality in the jurisdiction of the Faridabad city are as under:-

a) Monitoring mechanism

In the Faridabad city five numbers Continuous Ambient Air Quality Monitoring Stations (CAAQMS) has been installed for continuous monitoring of the ambient air quality.

b) Mechanized sweeping and water sprinkling

- 06 numbers of Mechanical Road Sweeping Machine (MRSM) are working on the main roads of Faridabad and each machine is covering 30 kms per day.
- C&D waste/road dust lying on the roadside is being removed on a day-to-day basis after deploying 18 tractor trolleys, which are purchased under NCAP.
- 02 numbers of truck mounted Anti Smog Guns are engaged and each machine is covering a distance of 70-80 kms per day. Apart from this, 05 numbers Anti Smog Guns have been installed at 05 prominent locations.
- 16 numbers of MCF owned water tankers are sprinkling water on all the main roads. These tankers are working from 08:00 AM to 05:00 PM.

c) Action against the construction activities

The total Environmental Compensation of Rs. 26 Lacs, has been imposed on 19 numbers of construction projects w.e.f. 01st October, 2023.

d) Action against the illegal dumping of Construction and Demolition waste (C&D Waste)

Total 40 numbers of monitoring teams have been constituted (40 from Engineering and 40 from Sanitation branch) in each ward for enforcement of Graded Response Action Plan (GRAP) directions and challaing of defaulters. Total Rs. 4322500/- of fine has been imposed on 395 numbers of violators of C&D waste illegal dumping, w.e.f. 01.10.2023 - 15.02.2024.

e) Action against the Solid Waste Burning

Total fine of Rs. 883000/- has been imposed on 178 numbers of violators of Solid Waste Burning. Apart from this Total fine of Rs. 3549500/- has been imposed on 644 numbers of violators of Garbage dumping, w.e.f. 01.10.2023 -15.02.2024.

f) Action against the use of coal in Resturants / Dhabas

Total 40 numbers of monitoring teams have been deputed from Sanitation branch (01 team in each ward) for enforcement of GRAP directions and challaning of defaulters. Teams have imposed penalty of Rs. 418000/- against 85 numbers of violating Resturants / Dhabas owners, w.e.f. 01.10.2023 -15.02.2024.

9. That, present action taken report may kindly be taken on record in compliance of the order dated 05th December, 2023 passed by this Hon'ble Tribunal.

Place: Chandigarh

Dated: 16.02.2024



(Pardeep Kumar, IAS)

Director, Environment Department

Haryana

Annexure-R1 (F.Yr. 2021-22)

S.No.	Source Of Funds	Thematic Area (TA)	T.A.Code	TA Code Description	Bill No./ Voucher No.	Expenditure Amount
1	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	6526/B	₹ 2,166,263
2	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	6526/C	₹ 360,071
3	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	6993/B	₹ 2,757,932
4	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	6993/C	₹ 2,474,071
5	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	7187/A	₹ 2,164,978
6	XV-FC	Biomass Burning	BB1.3	Identify garbage burning locations	32	₹ 3,399,500
7	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	109	₹ 160,260
8	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	180	₹ 89,280
9	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	118	₹ 91,320
10	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	116	₹ 116,360
11	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	115	₹ 136,480
12	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	181	₹ 28,316
13	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	044	₹ 161,740
14	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	043	₹ 387,072
15	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	223	₹ 363,847
16	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	34	₹ 816,060
17	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	37	₹ 199,200
18	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	03	₹ 307,740
19	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	051	₹ 107,040
20	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	145	₹ 89,280
21	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	146	₹ 55,800
22	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	3	₹ 397,800
23	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	383	₹ 196,680
24	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	380	₹ 17,880
25	XV-FC	Public Outreach	PO1.3	Issue public advisory for prevention and control of air pollution	031	₹ 89,280
26	XV-FC	Capacity Building	CB4.3	Enforcement Units	481	₹ 17,760
27	XV-FC	Public Outreach	PO1.4	Creation of public awareness on pollution source and control measures	43	₹ 276,451
28	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	076	₹ 345,960
29	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	077	₹ 11,160

30	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	49	₹ 107,136
31	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	378	₹ 51,360
32	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	381	₹ 120,900
33	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	379	₹ 118,080
34	XV-FC	Biomass Burning	BB3	Proper collection of horticulture waste and its disposal following composting-cum gardening approach	398	₹ 35,520
35	XV-FC	Construction & Demolition	C&D1.11	Enforce restrictions on construction activities within urban airshed zones during high pollution period	351	₹ 93,000
36	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	79	₹ 73,740
37	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	403	₹ 96,000
38	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	1	₹ 93,720
39	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	2	₹ 17,760
40	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	4	₹ 240,840
41	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	4	₹ 111,600
42	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	002	₹ 18,408
43	XV-FC	Capacity Building	CB4.3	Enforcement Units	098	₹ 381,600
44	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	100	₹ 225,342
45	XV-FC	Capacity Building	CB4.3	Enforcement Units	106	₹ 66,960
46	XV-FC	Biomass Burning	BB3	Proper collection of horticulture waste and its disposal following composting-cum gardening approach	099	₹ 214,260
47	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	032	₹ 158,400
48	XV-FC	Public Outreach	PO1.4	Creation of public awareness on pollution source and control measures	025	₹ 6,526
49	XV-FC	Capacity Building	CB5	Emergency Response Plan	126	₹ 64,380
50	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	142	₹ 24,600
51	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	108	₹ 102,720
52	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	142	₹ 24,600
53	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	06	₹ 541,860
54	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	7257/A	₹ 3,742,200
55	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	400	₹ 96,000
56	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	079	₹ 73,740
57	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	5492/G	₹ 999,692
58	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	9229	₹ 596,046
59	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	103	₹ 66,960

60	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	099	₹ 214,260
61	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	100	₹ 225,342
62	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	98	₹ 381,600
63	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	2	₹ 18,408
64	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	379	₹ 118,080
65	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	381	₹ 120,900
66	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	378	₹ 51,360
67	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	380	₹ 17,880
68	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	383	₹ 196,680
69	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	3	₹ 397,800
70	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	393	₹ 78,120
71	XV-FC	Capacity Building	CB4.1	Training & skill development of public officials	4895	₹ 2,942,416
72	XV-FC	Capacity Building	CB4.1	Training & skill development of public officials	14894	₹ 2,869,422
73	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	14883	₹ 55,800
74	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	1491	₹ 89,280
75	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	14724	₹ 375,100
76	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	14872	₹ 403,200
77	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	14871	₹ 168,480
78	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	6	₹ 16,244,000
79	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	001	₹ 2,708,859
80	XV-FC	Biomass Burning	BB1.4	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	002	₹ 6,023,757
81	XV-FC	Public Outreach	PO1.4	Creation of public awareness on pollution source and control measures	003	₹ 3,868,755
Total						₹ 63,919,030

S.No.	Source Of Funds	Thematic Area (TA)	T.A.Code	TA Code Description	Bill No./ Voucher No.	Expenditure Amount
1	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	002061	₹ 484,200
2	XV-FC	Biomass Burning	BB1.8	Dead bodies of Animals should be disposed through proper treatment facility like rendering plant etc	35	₹ 2,967,250
3	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	7273/B	₹ 3,880,423
4	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	7210/A	₹ 4,798,088
5	XV-FC	Road Dust	RD1.14	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	7298/A	₹ 3,781,708
6	XV-FC	Road Dust	RD1.14	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	7297/A	₹ 2,382,441
7	XV-FC	Road Dust	RD1.14	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	7299/A	₹ 861,915
8	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	418	₹ 55,800
9	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	422	₹ 96,480
10	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	91	₹ 65,019
11	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	426	₹ 182,400
12	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	002	₹ 198,700
13	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	424	₹ 17,880
14	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	425	₹ 20,160
15	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	423	₹ 85,920
16	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	26	₹ 200,360
17	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	420	₹ 92,880
18	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	416	₹ 26,820
19	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	38	₹ 199,200
20	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	36	₹ 199,200
21	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	338	₹ 53,277
22	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	001	₹ 198,700

23	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	415	₹ 22,800
24	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	417	₹ 81,240
25	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	107	₹ 133,920
26	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	7257/A	₹ 3,742,200
27	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	7244/A	₹ 9,262,000
28	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	46	₹ 280,428
29	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	44	₹ 251,201
30	XV-FC	Public Outreach	PO1.4	Creation of public awareness on pollution source and control measures	7417/A	₹ 816,830
31	XV-FC	Capacity Building	CB4.3	Enforcement Units	103	₹ 66,960
32	XV-FC	Capacity Building	CB4.1	Training & skill development of public officials	844	₹ 1,019,500
33	XV-FC	Road Dust	RD1.6	Road design improvement	53	₹ 320,175
34	XV-FC	Road Dust	RD1.6	Road design improvement	54	₹ 292,500
35	XV-FC	Construction & Demolition	C&D1.8	Enforcement of Construction and Demolition Waste Rules	103	₹ 66,960
36	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	004	₹ 7,169,940
37	XV-FC	Road Dust	RD1.14	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	005	₹ 1,744,200
38	XV-FC	Biomass Burning	BB1.8	Dead bodies of Animals should be disposed through proper treatment facility like rendering plant etc	M.E. Br. 19-C	₹ 2,420,914
39	XV-FC	Biomass Burning	BB1.8	Dead bodies of Animals should be disposed through proper treatment facility like rendering plant etc	M.E. Br. 20-C	₹ 2,369,248
40	XV-FC	Biomass Burning	BB1.8	Dead bodies of Animals should be disposed through proper treatment facility like rendering plant etc	M.E. Br. 21-C	₹ 2,081,668
41	XV-FC	Biomass Burning	BB1.8	Dead bodies of Animals should be disposed through proper treatment facility like rendering plant etc	M.E. Br. 823	₹ 2,542,390
42	XV-FC	Biomass Burning	BB1.8	Dead bodies of Animals should be disposed through proper treatment facility like rendering plant etc	M.E. Br. 824	₹ 2,538,286
Total						₹ 58,072,181

Annexure-R3 (F.Yr. 2023-24)

S.No.	Source Of Funds	Thematic Area (TA)	T.A.Code	TA Code Description	Bill No./ Voucher No.	Expenditure Amount
1	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	7210/B	₹ 2,127,026
2	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	90	₹ 145,080
3	XV-FC	Road Dust	RD1.6	Widening of Roads	1447	₹ 328,822
4	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	182	₹ 2,661,459
5	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	300	₹ 2,516,032
6	XV-FC	Road Dust	RD1.4	Remove road dust/silt regularly by using mechanical sweepers	005	₹ 13,429,608
7	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	006	₹ 3,073,564
8	XV-FC	Construction & Demolition	C&D2	Any other (actionable points)	007	₹ 2,835,412
9	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	008	₹ 5,200,389
10	XV-FC	Biomass Burning	BB2	Regular collection, segregation and scientific disposal of waste	009	₹ 4,368,604
11	XV-FC	Road Dust	RD4	Any other (actionable points)	010	₹ 670,510
12	XV-FC	Road Dust	RD1.9	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	011	₹ 44,460
13	XV-FC	Road Dust	RD2.1	Greening of traffic corridors, open areas, gardens, community places, schools and housing societies	012	₹ 4,478,399
14	XV-FC	Road Dust	RD2.1	Greening of traffic corridors, open areas, gardens, community places, schools and housing societies	013	₹ 2,279,947
15	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	013	₹ 2,419,906
16	XV-FC	Public Outreach	PO1.3	Creation of public awareness on pollution source and control measures	014	₹ 35,378
17	XV-FC	Road Dust	RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	015	₹ 967,546
18	XV-FC	Road Dust	RD2.1	Greening of traffic corridors, open areas, gardens, community places, schools and housing societies	016	₹ 2,450,643
19	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	M.E. Br. 287	₹ 9,174,678

20	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	M.E. Br. 316	₹ 33,019,911
21	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	M.E. Br. 317	₹ 9,174,678
22	XV-FC	Road Dust	RD1.2	End-to-end paving of roads along with black-topping and maintaining potholes free roads	M.E. Br. 318	₹ 10,597,872
23	XV-FC	Road Dust	RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	MCF/EE/SWM&SBM /2017/29375462	₹ 52,005,415
Total						₹ 164,005,339

Annexure- R4

Sr. No.	Activity detail	Amount (Rs. in crore)
1	Emission Inventory-Identify road stretches with high dust generation	0.07
2	Training & skill development of public officials	0.41
3	Creation of public awareness on pollution source and control measures	0.3
4	End-to-end paving of roads along with black-topping and maintaining potholes free roads	8.4
5	Regular cleaning of street surfaces and spraying of water to suppress dust- Purchasing of water sprinkler machine	1.40
6	Widening of Roads	2.27
7	Greening of traffic corridors, open areas, gardens, community places, schools and housing societies	3.84
8	Urban Greening with vertical garden	0.10
9	Charging infrastructure for E-vehicles	2.49
Total		19.28

That works of apprx. 4.50 crores are in progress, Rs. 4.43 crores are under allotment and Rs. 10.35 crore are under tender process, from the allocation of Rs. 19.28 crores.

Annexure R5

Sl. No.	Name of work	Amount (in Rs. of Lakh)	Status
1	P/L RMC M-40 grade on revenue rasta of village Riwazpur near new building of bhupani police station Faridabad.	14.75	Under Allotment Process
2	Repair of RMC patches/potholes at various places in Division-4 Faridabad	22.57	Under Allotment Process
3	Repair of RMC potholes/patches at various places in division 2 Faridabad.	24.92	Under Allotment Process
4	Repair of RMC potholes /patches at various places in division-3 Faridabad	40.85	Under Allotment Process
5	Repair Of RMC Patches/Potholes At Various Places In Division-1, Faridabad	22.57	Under Allotment Process
6	Estimate for Repair of RMC potholes/patches at various places in Division 5 Faridabad.	23.51	Under Allotment Process
7	Patchwork from bhura chowk to surajkund road in ward No.20 Faridabad.	29.98	Under Allotment Process
8	Patch work from Ankhir chowk to sidharth ashram chowk at various location Ward No. 20	7.55	Under Allotment Process
9	Providing and laying 80mm thick interlocking tiles in various streets of Hari vihar Ward No. 40	54.17	Under Progress
10	Providing and laying RMC M-40 grade concrete in Pragati Vihar Ward No. 40, kabade wali gali near subedar marg	107.28	Under Allotment Process
11	Providing and laying 80 mm thick interlocking tiles in various streets of Nikhil Enclave Ward No. 25	133.66	Under Progress
12	Providing and laying 80 mm thick interlocking tiles in various streets of saraswati colony ward no-23	174.77	Under Progress
13	Supply Of Dust Suppressant Magnesium Chloride Flakes to Be Used For Abatement Of Air Pollution In Grap	4.92	Under Allotment Process
14	Widening of Sector 15 road from Sector 12 & 15 dividing road to Sector 15 market via Geeta Mandir	47	Under Allotment Process
15	Providing and fixing of interlocking tiles at MCF diesel pump Azronda	18	Under Allotment Process
16	Patchwork from sati mata mandir to sidhdata ashram Ward No. 20	64.6	Under Allotment Process
17	Patchwork on Sector 12-15 dividing road	14.55	Under Allotment Process
18	Plantation in Parks/roadside in Ward No. 35 to No. 40, Division – IV, MCF	60.93	Under Tender Process
19	Plantation in Parks/roadside/Greenbelt in Ward No. 2 & 4, Division – IV, MCF	48.44	Under Tender Process
20	Development of central verge by planting of shrubs with maintenance of one year from Neelam chowk to Shaheed Bhagat Singh chowk, MCF.	73.86	Under Tender Process
21	Development of central verge by planting timber trees with maintenance of one year on central verge from 3 No. Masjid to Mulla Hotel and Mulla Hotel to Shivaji Park, MCF.	15.52	Under Tender Process
22	Development of central verge by planting of timber trees with maintenance of one year from pyali chowk to masjid, 3 No. Pulia to Dabua village, Shivaji Park to Tikona Park, BK Chowk to Hardware chowk and Jawai Colony, MCF	46.5	Under Tender Process
23	Planting of timber trees with maintenance of one-year alongwith tree-guard in parks of Badkhal Constituency	62.02	Under Tender Process
24	Development of road side by planting of timber trees with maintenance of one year on road side from BK Chowk to Neelam Chowk, Neelam Chowk to Saheed Bhagat Singh Chowk, Neelam Chowk to Bata Chowk, Metro Mod to ESI Chowk, Ankhir Chowk to Badkhal flyover, Masjid to Gurugram mod and BK Chowk to Shivaji Park, MCF	46.5	Under Tender Process
25	Development of green area by plantation with protection by staying animals in mewla maharajpur village, W. No. 21, Div-II, Faridabad	37.39	Under Tender Process

26	Truck Mounted Smog Guns	160	Under Tender Process
27	Central Verge Greening by fixing pot from Metro Mor to ESI Chowk to Sainik Colony and outer peripheri of NIT and Flyover of Neelam Chowk, Bata Chowk and Barkhal	83	Under Tender Process
28	Vertical Garden in Mewala and Old Underpass	400	Under Tender Process
29	Capacity Building	34	Under Progress
30	Identification of Hot Spots	7	Under Progress
31	Tractor Mounted Sprinkler System	47.19	Under Progress
32	Total	1928	